

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.1419
TO BE ANSWERED ON 31ST JULY, 2024

DIGITIZATION OF RATION CARDS

1419 SHRI DUSHYANT SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is taking any initiatives towards digitization of ration cards for beneficiary database for correct identification and to bring transparency in allocation of foodgrains;
- (b) if so, the details thereof;
- (c) the details of the identified and developed Model Fair Price Shops (FPSs) to provide various services of CSC and enable them to do banking and postal services, State-wise specifically in the State of Rajasthan;
- (d) whether the Ministry has constituted any monitoring cell to track the progress made by such model FPS; and
- (e) if so, the details thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): As part of the technology driven Public Distribution System (PDS) reforms, ration cards/beneficiaries database have been completely digitized in all States/UTs.

The transparency portal and online grievance redressal facility/Toll-free number have been implemented in all States/UTs. Also online allocation has been implemented in all States/UTs (except UTs of Chandigarh and Puducherry which have adopted DBT Cash Transfer scheme) and supply chain has been computerized in 31 States/UTs. So far, nearly 5.41 Lakh out of total 5.43 Lakh Fair Price Shops (FPSs) in the country have been automated by installing ePoS devices for the distribution of foodgrains in a transparent manner (electronically) through biometric/ Aadhaar authentication of beneficiaries.

(c) to (e): The Department has signed a Memorandum of Understanding (MoU) with CSC e-Governance Services India Ltd for the delivery of CSC services in consultation with the respective State/UT. As per status received from CSC, 42,739 FPSs have been on-boarded as CSC (including Rajasthan). A States/UTs wise statement is at Annexure.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (c) TO (e) OF THE UNSTARRED QUESTION NO.1419 FOR ANSWER ON 31.07.2024 IN THE LOK SABHA.

A States/UTs wise statement of FPSs on-boarded as CSC

State / UT	Total CSC Applied	CSC IDs Created
Uttarakhand	4,146	4,063
Gujarat	6,439	6,365
Telangana	24	21
Himachal Pradesh	1,344	1,308
Madhya Pradesh	1,654	1,356
Jharkhand	6,903	6,671
Mizoram	0	0
Rajasthan	4,689	4,596
Meghalaya	584	576
Maharashtra	8,018	6,667
Delhi	1	1
Tamil Nadu	1,690	1,553
Haryana	684	634
Uttar Pradesh	5,712	3,704
West Bengal	0	0
Puducherry	0	0
Jammu and Kashmir	2,798	2,470
Tripura	51	51
Kerala	136	117
Assam	92	26
Bihar	1	1
Punjab	66	47
Sikkim	373	353
Lakshadweep	0	0
Arunachal Pradesh	86	84
Karnataka	1,089	1,032
Dadra And Nagar Haveli	0	0
Daman and Diu	0	0
Andhra Pradesh	1	1
Chhattisgarh	0	0
Chandigarh	0	0
Manipur	0	0
Nagaland	0	0
Odisha	1,035	977
Goa	67	65
Total	47,683	42,739
